

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1242/2019

RAM MURTI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 14635/2019 - EXEMPTION FROM FILING O.T.
IA No. 74190/2019 - EXEMPTION FROM FILING O.T.
IA No. 51742/2019 - EXEMPTION FROM FILING O.T.
IA No. 74189/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 51739/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 27-02-2020 These matters were called on for hearing today.

For Appellant(s)

Ms. Manju Jetley, AOR

For Respondent(s)

Ms Vasundhara Singh, Adv.
Mr. Krishnanand Pandeya, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original record from the High Court and Trial Court.

Issue D.O. letter.

List again on 28.4.2020.

ANIL LAXMAN PANSARE
Registrar